

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following Peons/Dak Peons are directed to look after the Dak work of the following Courts of the Central District, Tis Hazari Courts, Delhi with immediate effect:

S. No.	Name & Emp. Code of the Official	Name of the Courts	Link Dak Peon
1.	Ms. Sushma EC: 92001	Dak Peon in the Courts of:- 1) Sh. Joginder Prakash Nahar, Ld. ASJ (FTC)-01 2) Ms. Anuradha Sonker, Ld. MM (Virtual Traffic Court)-03 3) Sh. Sunil Khatri, Ld. MM (Virtual Traffic Court)-02 4) Sh. Mayank Aggarwal, Ld. MM-09 5) Ms. Devanshi Janmeja, Ld. MM, (Mahila Court)-04	Ms. Kamla Joshi EC: 11094
2.	Tripti Jain EC: 35166836	Dak Peon in the Courts of:- 1) Sh. Visvesh, Ld. MM (NI Act)-06 2) Ms. Divya Gupta, Ld. MM (NI Act)-05 3) Ms. Bhujali, Ld. MM, (NI Act)-01 4) Ms. Richika Tyagi, Ld. MM (Digital Traffic Court)	Ms. Deepa W/o Lt. Sh. Bhopal Ram (Newly Appointed)
3.	Ms. Deepa W/o Lt. Sh. Bhopal Ram (Newly Appointed)	Dak Peon in the Courts of:- 1) Ms. Tapasya Agarwal, Ld. MM (Virtual Traffic Court)-01 2) Ms. Katyayini Sharma Kandwal, Ld. MM (NI Act)-03 3) Ms. Neha Goel, Ld. MM (NI Act)-02 4) Sh. Arjun Kirar, Ld. MM (NI Act)-04	Tripti Jain EC: 35166836

Note:-

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. In case Regular Dak Peon happens to be on leave, she will intimate to the Link Dak Peon and Dak work of the concerned Courts will be look after by her Link Dak Peon mentioned against her name, failing which strict disciplinary action will be taken against the said Link Dak Peon.
3. In case, Dak Peon and Link Dak Peon(Both) are on leave/unavailable, regular Orderlies/Peons of the Court concerned shall perform the work of Dak Peon.
4. All the above mentioned officials are hereby directed to mark their attendance in the senior most Court assigned to them.


(NAROTTAM KAUSHAL)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 88123-103...../ADMIN-III/Central/F.1(3)/P&T/2023

Dated, Delhi the 8 NOV 2023

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge, (HQs), THC, Delhi.
2. All the Ld. Judicial Officers, Central, THC.
3. The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central, THC.
4. Dealing Official, Personal File, Administration Branch- III, Central, THC.
5. Dealing Officials, Leave Seat, Accounts Branch, Central, THC.
6. The Officials concerned.
7. Ahlmad/Reader of all the Courts, Central, THC.
8. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
9. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.



Administrative Officer (J), Admin. Branch-III
O/o PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI